

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1030  
**TO BE ANSWERED ON 28<sup>TH</sup> JULY 2023**

**SUPPLY OF WHEAT TO KERALA**

1030 SHRI A. A. RAHIM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the cut down in quantity of wheat allocated for non-priority sections in Kerala in last four years;
- (b) number of other non-wheat producing States whose supply has been cut down; and
- (c) whether Government will increase the allocation of wheat to Kerala?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a) to (c): In order to ensure management of foodgrain stocks as per norms, to position Rice stock for distribution of fortified Rice and to ease the pressure on the logistics, this Department vide letter dated 13.05.2022 had revised the allocation of foodgrain in regard to 12 States/UTs (including Kerala) under NFSA / Tide Over category. Tide over allocation was revised for 3 States i.e. Uttarakhand, Kerala and Tamil Nadu by replacing wheat with equivalent quantity of rice. The revised allocation was initially applicable upto 31.03.2023, which was extended upto June, 2023 for all the 12 States (including Kerala). The allocation was again reviewed in May, 2023 in consultation with FCI and it was decided to continue the revised allocation under NFSA/Tide over further from July, 2023 onwards for all 12 States/UTs (including Kerala).

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